

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

28

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 100/09/HDB/2018
NAME OF THE COMPANY	Rajvir Industries Ltd
NAME OF THE PETITIONER(S)	R.S. Cottmark (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Rajvir Industries Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajagopal	Advocate	raj@legalsm.in 9704772200	

**ORDER**

Learned counsel Mr.S.Rajagopal present for Respondent.

At request of both sides counsel, list the matter on 23.07.2018 for final hearing.

  
(MEMBER JUDICIAL)